

SPECIAL BENCH

ITEM NO. 117

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 37/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI KAUSHALENDRA KUMAR SINGH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December,
2022, 02:30 pm**

NAME OF THE COMPANY	KANCHANA KATIYAR V/S REAL GODWIN DEVELOPERS PRIVATE LIMITED
UNDER SECTION	73(4) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Adesh Tandon, Adv. : *For the Applicant/Petitioner*
Sh. Vipin Kumar Kushwaha, Adv. : *For the Respondents*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
08th December, 2022.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

05th December, 2022

*Priya Agarwal
(Stenographer)*